

In the National Company Law Tribunal, Jaipur

Item No. 121

CP No. 96/ND/2017

TA No. 42/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of

M/s Dinesh Kumar Jalan & Ors. Applicant/Petitioners

VS.

M/s Prestige City Developers Pvt. Ltd. & Ors.....Respondent

Order delivered on 03.05.2019

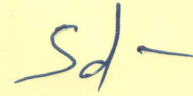
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None appeared.

For Respondent(s) : None appeared.

ORDER

Reposted to 04.07.2019.



**(R. Varadharajan)
Member (Judicial)**